



**ORDER**

I.A. Nos. 908 & 907 of 2017 (Appls. for condonation of delay in filing rejoinder) are allowed and rejoinders are taken on record.

It is represented that pleadings are complete. List these matters for hearing on **20.02.2018.**

**(I.J. Kapoor)**  
**Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)**  
**Chairperson**